National Company Law Tribunal

Allahabad Bench

Allahabad

CP No.125(ND)/2011

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 20.10.2016

NAME OF THE COMPANY: Shri Harvinder Singh v M/S AJS Builders pvt. Ltd.

SECTION OF THE COMPANIES ACT: u/s 397-398 of the Companies Act, 1956.

Sl. No.

Name

Designation

Representation

Signature

1

Order dated 20.10.2016

CP No.125(ND)/2011: Shri Harvinder Singh v M/S AJS Builders pvt. Ltd.

There is no representation for both sides in spite of the fact it is listed today for final hearing. List on 10.11.2016 for consequential orders.

The matter shall be listed on 10.11.2016.

SH.V.S.R. AVADHANI (Judicial Member)

SH. H.P. CHATURVEDI (Judicial Member)

Dated 20.10.2016